

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 038.

Dated: 21 MAR 1995

APPLICATION NO. 552 of 1995.

APPLICANTS: Smt; Nagamma and Thirteen others.

V/S.

RESPONDENT Secretary, Ministry of Railways, New Delhi  
and three others.,

To

1. Sri.M.Raghavendra Achar, Advocate,  
No.1074 and 1075, Fourth Cross,  
Second Main, Sreenivasanagar,  
Bangalore-560 050.

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on 09-03-1995.

Issued on  
21/03/95

9c

for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

Smt. Nagamma & 13 Others vs. Secretary, M/s Railways & Others

Date	Office Notes	Orders of Tribunal
		<p>(PKS)VC/(TVR)M(A)</p> <p>MARCH 9, 1995.</p> <p>Shri M.R.Achar, learned counsel for the applicants says that he does not press this application. Accordingly this application is dismissed as not pressed.</p>

Sd/-

Sd/-

MEMBER(A)

VICE-CHAIRMAN.



TRUE COPY

*[Signature]*  
13/3/95  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore

LAURE COOK

Seafarer Office  
Custom Administration - Liberia  
P.O. Box 8100  
Gardenside

